

# **HIGH COURT OF CHHATTISGARH, BILASPUR**

## **Endorsement**

No. 91 /Confdl. /2023  
II-3-1/2023

Bilaspur, dated 02 / 03 /2023

Copy of order no. 2623/671/21-B/C.G./2023 dated 01.03.2023 issued by the Principal Secretary, Government of Chhattisgarh, Law & Legislative Affairs Department, Mahanadi Bhawan, Raipur forwarded to:-

- (1) Additional Registrar-cum-Principal Private Secretary to Hon'ble the Chief Justice, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (2) Private Secretary to Hon'ble Shri Justice Goutam Bhaduri, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (3) Private Secretary to Hon'ble Shri Justice Sanjay K. Agrawal, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (4) Private Secretary to Hon'ble Shri Justice P. Sam Koshy, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (5) Private Secretary to Hon'ble Shri Justice Sanjay S. Agrawal, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (6) Private Secretary to Hon'ble Shri Justice Arvind Singh Chandel, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (7) Private Secretary to Hon'ble Shri Justice Parth Prateem Sahu, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (8) Private Secretary to Hon'ble Mrs. Justice Rajani Dubey, High Court of Chhattisgarh, Bilaspur for information of her Ladyship.
- (9) Private Secretary to Hon'ble Shri Justice Narendra Kumar Vyas, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (10) Private Secretary to Hon'ble Shri Justice Naresh Kumar Chandravanshi, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (11) Private Secretary to Hon'ble Shri Justice Deepak Kumar Tiwari, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (12) Private Secretary to Hon'ble Shri Justice Sachin Singh Rajput, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (13) Private Secretary to Hon'ble Shri Justice Rakesh Mohan Pandey, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (14) Private Secretary to Hon'ble Shri Justice Radhakishan Agrawal, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (15) Private Secretary to Registrar General, High Court of Chhattisgarh, Bilaspur for information.
- (16) All Registrars, High Court of Chhattisgarh, Bilaspur for information.
- (17) Director, Chhattisgarh State Judicial Academy, High Court of Chhattisgarh, Bilaspur for information.

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- (18) Principal Secretary, Government of Chhattisgarh, Law & Legislative Affairs Department, Mahanadi Bhawan (Capital Complex), Mantralaya, New Raipur (C.G.) for information.
- (19) District & Sessions Judge/Chairman, District Legal Services Authority, Koriya (Baikunthpur) for information and necessary action. He is directed to ensure that Shri Himanshu Arya hands over the charge of Secretary, District Legal Services Authority, Baikunthpur on 03.03.2023 A.N.
- (20) Shri Himanshu Arya, Secretary, District Legal Services Authority, Koriya (Baikunthpur). He is directed to send an acknowledgment of receipt of this endorsement to this Registry at the earliest and hand over the charge of Secretary, District Legal Services Authority, Baikunthpur on 03.03.2023 A.N.
- (21) All Joint Registrars, High Court of Chhattisgarh, Bilaspur for information.
- (22) Additional Registrar (Judicial/D.E./Admn./Works/Vigilance/D.E. Appeal), High Court of Chhattisgarh, Bilaspur for information.
- (23) Budget Officer, High Court of Chhattisgarh, Bilaspur for information.
- (24) Officer-on-Special Duty, High Court of Chhattisgarh, Bilaspur for information.
- (25) Secretary, High Court Legal Services Committee, High Court of Chhattisgarh, Bilaspur for information.
- (26) Member Secretary, Chhattisgarh State Legal Services Authority, Old High Court Building, Bilaspur for information.
- (27) Accounts Officer, High Court of Chhattisgarh, Bilaspur for information.
- (28) Deputy Registrars (Confidential/Checker/Civil/Central Filing/D.E./S. & A.), High Court of Chhattisgarh, Bilaspur for information and necessary action.
- (29) In-charge, NIC High Court Computer Cell, High Court of Chhattisgarh, Bilaspur with a direction to upload this order in the official web-site of this High Court.
- (30) Assistant Registrar/Section Officer/In-charge, Accounts/ Checker/ Budget/ Juvenile Justice Cell/ O/o R.G./ Complaint/ Establishment/ Criminal /Civil/ Confidential/ District Establishment/ Writ/ Central Filing/ Pension/ Record Room (Admn.)/ Protocol/ Vigilance /Works/ S. & A. Cell Sections, High Court of Chhattisgarh, Bilaspur for information and necessary action.
- (31) Accountant General, Zero Point, Baloda-Bazar Road, Raipur for information.
- (32) Deputy Controller, Government Regional Press, Khairagarh Road, Rajnandgaon, Chhattisgarh with a request to publish it in the forthcoming issue of Chhattisgarh Gazette.

  
(ARVIND KUMAR VERMA)  
REGISTRAR GENERAL

02.03.2023

छत्तीसगढ़ शासन  
विधि और विधायी कार्य विभाग मंत्रालय,

महानदी भवन, अटल नगर, नवा रायपुर, जिला-रायपुर (छ.ग.) 492002

//आदेश//

रायपुर, दिनांक 01 / 03 / 2023

क्रमांक 2623 / 671 / 21-ब / छ.ग. / 2023 - राज्य शासन, एतद्द्वारा, श्री हिमांशु आर्य, सिविल जज, (प्रवेश स्तर) वर्तमान पदस्थापना, सचिव, जिला विधिक सेवा प्राधिकरण, बैकुण्ठपुर, जिला-कोरिया का त्याग पत्र दिनांकित 04.02.2023, जिसे स्वीकार किये जाने की अनुशंसा माननीय छत्तीसगढ़ उच्च न्यायालय के ज्ञापन क्र. 55/दो-3-1/2023/गोपनीय/2023, बिलासपुर दिनांक 16.02.2023 के द्वारा की गई है, को स्वीकार करते हुए, उनके द्वारा प्रस्तुत त्याग पत्र दिनांकित 04.02.2023 को एक माह की समाप्ति दिनांक 03.03.2023 से स्वीकार करता है, अर्थात् उक्त पद पर श्री हिमांशु आर्य दिनांक 03.03.2023 तक ही कार्यरत रहेंगे।

छत्तीसगढ़ के राज्यपाल के नाम से तथा आदेशानुसार



(राम कुमार तिवारी)

प्रमुख सचिव,

छ.ग. शासन, विधि और विधायी कार्य विभाग,

पृ. क्रमांक 2624 / 671 / 21-ब / छ.ग. / 2023  
प्रतिलिपि :-

रायपुर, दिनांक 01 / 03 / 2023

1. रजिस्ट्रार जनरल, छ.ग. उच्च न्यायालय, बिलासपुर की ओर उनके ज्ञापन क्रमांक 55/दो-3-1/2023/गोपनीय/2023, बिलासपुर दिनांक 16.02.2023 के संदर्भ में आवश्यक कार्यवाही हेतु।
2. महालेखाकार, छत्तीसगढ़ रायपुर, छ.ग. की ओर सूचनार्थ।
3. सदस्य सचिव, छ0ग0 राज्य विधिक सेवा प्राधिकरण बिलासपुर की ओर सूचनार्थ।
4. जिला न्यायाधीश/अध्यक्ष, जिला विधिक सेवा प्राधिकरण, जिला-कोरिया (बैकुण्ठपुर) की ओर सूचनार्थ।
5. विशेष कर्तव्यरथ अधिकारी, माननीय मुख्यमंत्री जी, छत्तीसगढ़ शासन, मंत्रालय, महानदी भवन, नवा रायपुर, अटल नगर की ओर माननीय मुख्यमंत्री जी के अवलोकन हेतु।
6. विशेष सहायक, माननीय विधि मंत्री जी, छत्तीसगढ़ शासन, मंत्रालय, महानदी भवन, नवा रायपुर, अटल नगर की ओर माननीय विधि मंत्री जी के अवलोकन हेतु।
7. निज सचिव, माननीय प्रमुख सचिव विधि, छत्तीसगढ़ शासन, माननीय प्रमुख सचिव विधि के अवलोकन हेतु।

क्रमश.....

  
02/03/2023

8. श्री हिमाशु आर्य, सिविल जज, (प्रवेश स्तर) वर्तमान पदस्थापना सचिव, जिला विधिक सेवा प्राधिकरण, बैकुण्ठपुर, जिला-कांश्वा की ओर सूचनाार्थ।
9. उप संचालक, शासकीय मुद्रणालय, इन्द्रायती भवन के पीछे, एमिनिटीज ब्लॉक, अटल नगर, नवा रायपुर छत्तीसगढ़ की ओर छ.ग. राजपत्र में प्रकाशन हेतु अग्रेषित।

A 4013.2023

(अनिल कुमार पाण्डेय) X

अतिरिक्त सचिव,

छ.ग. शासन, विधि और विधायी कार्य विभाग